

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****ASPG INFRASTRUCTURE PRIVATE LIMITED (CORPORATE DEBTOR)
OPERATING IN SUPPLYING OF TRANSMISSION TOWER AT MEERUT (U.P.)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ASPG Infrastructure Private Limited CIN: - U70109DL2006PTC153308 PAN – AAGCA1065N
2.	Address of the registered office	F-93A, Ground Floor, Gali No. 7, Jagatpuri, East Delhi, New Delhi- 110051
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Plot No.- 130011, Gogal Road, Partapur, Near Parag Milk Plant, Meerut, Uttar Pradesh- 250103
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	Rs. 51.74 Crore in the F.Y. 2020-21 as per Audited Balance Sheet
7.	Number of employees/ workmen	No employees/ workmen as on date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details can be obtained by sending an email to cirp.aspg@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria can be viewed in the detailed Invitation of expression of interest, which can be obtained by sending an email to cirp.aspg@gmail.com
10.	Last date for receipt of expression of interest	27.11.2024
11.	Date of issue of provisional list of prospective resolution applicants	07.12.2024
12.	Last date for submission of objections to provisional list	12.12.2024
13.	Date of issue of final list of prospective resolution applicants	20.12.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.12.2024
15.	Last date for submission of resolution plans	23.01.2025
16.	Process email id to submit Expression of Interest	cirp.aspg@gmail.com



Niraj K.

Niraj Kumar

Resolution Professional

IBBI Registration No: IBBI/IPA-001/IP-P02368/2021-2022/13586

Registered Address: E-47, IARI Pusa Campus, Delhi-110012

**Correspondence Address: 205, Ansal Imperial Tower,
C-Block Community Centre, New Delhi - 110028**

AFA valid upto 30.06.2025

Date: 10.11.2024

Place: New Delhi